Ann - 2

भारतीय बीमा विनियामक और विकास प्राधिकरण

हैदराबाद

INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA
HYDERABAD

File Name: IRDA/INVESTMENT COMMITTEE/AC/147

19 मई , 2017 / 19 May, 2017.

Subject: Review of Investments of IRDAI for the year ended 31 March, 2017 and review of NPA Ratio for the quarter ended 31 December, 2016.

This has reference to the 95th Board Meeting held on December 19, 2016, wherein the Investment Policy of IRDAI was revised. The revised Investment Policy has following conditions for investments:

"Allocation of Funds

The investible funds of the Authority shall be invested in Fixed Deposits of Nationalized banks.

Rules

- Investment committee constituted by Chairman shall review investment of funds from time to time.
- Period of investment for Fixed Deposit in PSU bank shall be maximum one year.
- There will not be any restriction of single bank exposure norm.
- The banks shall have CRAR of at least 10%.
- The net NPA threshold of the banks shall not be exceeding 7.5% for the purpose of making investments by way of fixed deposits. The NPA status should be reviewed quarterly.
- Investments to be made in a bank which quotes highest rate of interest and needs to comply with other requirements."

In view of the above, the following are attached for review by the Investment Committee:

1. List of Investments made by IRDAI during the year 2016-17 (Flag – A),
2. Details of amount invested in different banks (Flag – B),
3. List of Investments matured during the year 2016-17 (Flag – C), and
4. The Net NPA ratios of the public sector banks as on 31 December, 2016 (Flag – D).

Submitted for review by Investment Committee.

सहायक प्रबंधक / Assistant Manager 19/5/17 19/5/17

प्रबंधक / Manager

Investment Committee Members:

मुख्य लेखा अधिकारी / CAO 22/5/17

The investments made are in line with the Investment policy. Review may please be pressed.

कार्यकारी निदेशक /ED (Gen.) 22/5/17

सदस्य (जीवन) / Member (Life)